

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 675 of 2019

IN THE MATTER OF:

Sankararaman Vaidyanathan

Appellant

Vs.

Val-Met Engineering Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Nikhil Nayyar, Sr. Advocate with Mr. Anil Kaushik, Mr. Anand Sashidharan and Mr. Abhishek Mishra, Advocates

**For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Mr. Ravi Raghunath, Mr. Eklavya Dwivedi and Ms. Bani Brar, Advocates for R-1.
Ms. Bhavana Duhoon, Advocate for IRP.**

ORDER

17.09.2019: Due to paucity of time this matter could not be taken up.

Post this case 'for orders' on **19th September, 2019** at **2.00 P.M.** on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc